

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**

Constitution of Accessibility committees at District Level in terms of SOP on Accessibility Court Documents circulated by the eCommittee, Supreme Court of India- Communicated to all Units vide HC ROC No.2032/SO/2023, dated 14.11.2023- Constitution of Committees received as on 22.12.2023

Proc. Dis. No. 1133/2023, Dt.13.12.2023

**District :: Narayanpet**

<b>Committee Members</b>
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Sri G. Srinivas, Senior Civil Judge, Narayanpet, 9154864511
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